NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER PETITION NUMBER : TCP/174/2016 NAME OF THE PETITIONER(S) : MARG LTD +1 NAME OF THE RESPONDENT(S) : KARAIKAL PORT PVT LTD + 7 **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1) P.S. RAMAN SEMIOR ADVOCATE SAMEER PANDIT A. ASIF BASHA 2) Mr. A. Gwindowaj Mr. D. Bharatha Chakravarthy for - K. kumara Curus

DEVESTULAR. J For Ms- Shivakumor & Sweet

RAJEN DRAN RAGHAVAN 5. V.J. ARUL RAJ

N. P. Vijay kuron 2. Paraderp

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ORDER

Counsels representing both the parties are present. Counsel for respondents made submissions stating that the board meeting has not been conducted for the last two years and counsel for petitioner prayed for time for seeking instructions and filing an affidavit in relation to convening of board meeting and approval of the annual accounts in the AGM and other related matters. Time is enlarged at request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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